

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

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ORDER

No: 787 Dated: 13-09-2017

In pursuance of the Notification No. 417 dated 13-10-2015, the following candidates in order of merit are hereby temporarily appointed as Junior Scale Stenographers, in the pay band of Rs. PB2- 9300-34800 with grade pay Rs. 4200/-, in the High Court of Jammu and Kashmir: -

S. No.	Roll No.	Name, Parentage & Address	Place of Posting
Open Merit Category			
1.	115/JSS/K	Shri Tahir Manzoor S/O: Manzoor Ahmad Bhat R/O: Zeetheer Nishat, Srinagar	Registrar Judicial, High Court wing, Srinagar
2.	104/JSS/K	Shri Abdul Hamid Bhat S/O: Abdul Gani Bhat R/O: Summer Bugh, B. K. Pora, Budgam	Registrar Judicial, High Court wing, Srinagar
3.	126 /JSS/J	Shri Tarun Kumar Gupta S/O: Sh. Suresh Chander R/O: H.No.F-94, Lane No. 7, Gole Pulli, Talab Tillo, Jammu	Registrar Judicial, High Court wing, Jammu
4.	121/JSS/K	Shri Shahid Bashir S/O: Bashir Ahmad Ahanger R/O: Lachmanpora, Near Power Receiving Station, Batamaloo, Srinagar	Registrar General
5.	150/JSS/K	Shri Mohammad Waheed S/O: Farooq Ahmad Dar R/O: Syedpora, Srinagar	Registrar Judicial, High Court wing, Srinagar
6.	124/JSS/K	Ms. Nuzhat Shafi D/O: Mohd Shafi R/O: Rashenhar, Nawakadal, Srinagar	Registrar Judicial, High Court wing, Srinagar
7.	158/JSS/K	Shri Showkat Hassan Khan S/O: Gulam Hassan Khan R/O: Bagdaji Kralyar, Rainawari, Srinagar	Registrar Judicial, High Court wing, Srinagar
8.	143 /JSS/J	Shri Pawan Angotra S/O: Sh. Parshotam Angotra R/O: H.No.170, New Plots, Jammu	Registrar Judicial, High Court wing, Jammu
RBA Category			
9.	127 /JSS/J	Shri Raj Kumar Sharma S/O: Sh. Vijay Kumar Sharma R/O: H.No.390, Nai Basti, Jammu Cantt.	Registrar Judicial, High Court wing, Jammu

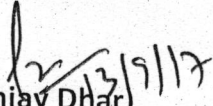
The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.

PNO.2

Registrar Judicial, High Court Wing, Jammu/Srinagar, are hereby directed to get the testimonials and antecedents of the newly appointed Junior Scale Stenographers verified from the concerned authorities.

Further all the appointees are hereby directed to join within fifteen days from the date of the issuance of selection list and submit their joining report before the Officer shown against each.

By Order;

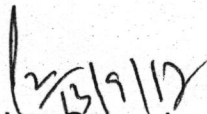

(Sanjay Dhar)
Registrar General

No: 23633-531N6

Dated: _____

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
...for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan
4. Secretary to Hon'ble Mr. Justice M. K. Hanjura
...for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Srinagar, for information.
- 6-7. Registrars (Judicial), High Court of J&K, Jammu/Srinagar, for information and n/a.
8. Director Information, Jammu and Kashmir, Srinagar,
...for publication of the same in the two daily English Newspapers
having wide circulation in Jammu and Kashmir Provinces of the State.
9. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the
High Court website.
10. Chief Accounts Officer, High Court Main wing, Srinagar
- 11-12. Accounts Officer, High Court of J&K, Jammu/Srinagar
... for information and necessary action.
13. S/Shri _____
... for information and compliance.
14. Office file.


Registrar General